

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 2378  
TO BE ANSWERED ON 09.03.2021**

**EMPOWERMENT OF MARGINALISED SECTIONS**

**2378. SHRIMATI NAVNEET RAVI RANA:**

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

(a) whether the Government has succeeded in empowering the socially, educationally and economically marginalised sections of the society including Scheduled Castes, Other Backward Class, Senior Citizens, Victims of Alcoholism and Substance Abuse, Transgender Persons, Beggars, Denotified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs) and Economically Weaker Section (EWS);

(b) if not, the reasons therefor; and

(c) the steps taken/proposed to be taken by the Government for providing easy access to the services to every differently abled person?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)**

(a) & (b): The focus of the Department of Social Justice's welfare efforts is on the requirements of the poorest households as represented by the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes, Senior Citizens, Victims of Alcoholism and Substance Abuse, Transgender Persons, Beggars, Denotified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs) and Economically Weaker Section (EWS). The Department is implementing various programmes/schemes for the welfare of these poor and marginalized sections, the details are given at **Annexure-I**. For the socio-economic advancement of the poorest SC households, the government has made in "Allocation for the Welfare of Scheduled Castes (AWSC)" in the Budget. An amount of Rs. 83256.62 crore has been allocated in the year 2020-21 under AWSC for various Departments. The Department-wise allocation for the year 2020-21 and 2021-22 is

given at Annexure–II. The government has increased allocation for the year 2021-22 from Rs. 83256.62 crore to Rs. 126259.20 crore by 51.65% under the welfare of SCs. As a result of this multi-sectoral and inter-Departmental allocation for welfare, the Government is able to make substantial contribution for economic betterment of several of these poorer sections.

(c) Accessible India Campaign (AIC) was launched by this Ministry on 03.12.2015 as a nation-wide flagship campaign for achieving universal accessibility. The campaign focuses on enhancing the accessibility of built environment, transport system and information & communication eco-system to make the life of Persons with Disabilities more convenient with the following measures .

- i. Under built up environment, Rs 465.49 crores have been released to States/UTs to make 1180 identified buildings accessible. Out of these, 356 buildings have been made accessible CPWD has made 998 central government buildings accessible.
- ii. Under the transportation system, 709 A1, A & B category railway stations, seven Short Term Facilities and two Long Term Facilities have been provided at 603 railway stations. Further, 35 International Airports and 55 Domestic Airports have been made partially accessible. Out of 1,47,368 buses, 42,169 buses are partially accessible and 10,175 are fully accessible.
- iii. Under Information and Communication Technology ecosystem, 584 identified websites of States/UTs have been made accessible. In addition, 95 Central Government websites have been made accessible.

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## Annexure -I

Annexure as referred to in reply to Lok Sabha Unstarred Question No. 2378 due for answer on 09.03.2021

SN	Programme /Schemes of the Department of Social justice and Empowerment	Budget Allocation 2020-21(Cr.)
1.	Post Matric Scholarship for SCs	2987.33
2.	Free Coaching for SCs and OBCs	30.00
3.	Pradhan Mantri Adharsh Gram Yojana	700.00
4.	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989	550.00
5.	Babu Jagjivan Ram Chhatrawas Yojana	30.00
6.	Assistance to Vol. Orgns. for SCs	100.00
7.	Pre-matric Scholarships for the children of those engaged in unclean occupation	25.00
8.	Special Central Assistance to Scheduled Castes Sub Plan	1200.00
9.	National Fellowship for SCs	300.00
10.	Self Employment Scheme of Liberation & Rehabilitation of Scavengers	110.00
11.	National Overseas Scholarship for SCs	20.00
12.	Top Class Education for SCs	40.00
13.	Pre Matric Scholarship for SCs	700.00
14.	National Action Plan for Senior Citizens	200.00
15.	National Action Plan on Drug Demand Reduction	260.00
16.	Integrated Programme for Rehabilitation of Beggars	100.00
17.	Pre-matric Scholarship to OBCs	250.00
18.	Assistance for Skill Development of OBCs, DNTs and EBCs	50.00
19.	Boys & Girls Hostels for OBCs	50.00
20.	Post-Matric Scholarship for OBCs	1415.00
21.	Scheme for Educational and Economical Development of De-notified and Nomadic Tribes	10.00
22.	Post Matric Scholarship for Economically Backward Classes	25.00
23.	Interest Subsidy on Overseas Studies of OBCs	35.00
24.	National Fellowship for OBCs and EBCs	120.00
25.	National Scheduled Castes Finance & Development Corporation	180.00
26.	National Safai Karamcharis Finance & Development Corporation	40.00
27.	National Backward Classes Finance & Development Corporation	200.00
	<b>Grand Total</b>	<b>9727.33</b>

**Annexure -II**

**Annexure as referred to in reply to Lok Sabha Unstarred Question No. 2378 due for answer on 09.03.2021**

S.No	Ministry/Department	Development Action Plan for Scheduled Castes (DAPSC) Allocation (Cr.) 2020-21	Development Action Plan for Scheduled Castes (DAPSC) Allocation (Cr.) 2021-22
1.	Department of Agriculture, Cooperation and Farmers' Welfare	22212.43	20322.89
2.	Department of School Education and Literacy	10270.00	9420.68
3.	Department of Health and Family Welfare	8300.00	8542.51
4.	Department of Rural Development	7180.00	19258.82
5.	Department of Social Justice and Empowerment	7154.33	7751.62
6.	Ministry of Women and Child Development	5944.08	4832.40
7.	Department of Drinking Water and Sanitation	4728.70	12973.79
8.	Ministry of Petroleum and Natural Gas	3552.60	1073.19
9.	Department of Higher Education	3210.00	3843.00
10.	Ministry of Labour and Employment	1887.67	2092.60
11.	Ministry of Power	1637.00	1477.60
12.	Ministry of Micro, Small and Medium Enterprises	1216.86	712.07
13.	Ministry of Housing and Urban Affairs	850.48	911.78
14.	Department of Telecommunications	690.81	774.30
15.	Department of Animal Husbandry and Dairying	517.21	518.09
16.	Ministry of New and Renewable Energy	469.00	469.00
17.	Ministry of Skill Development and Entrepreneurship	402.55	371.67
18.	Ministry of Youth Affairs and Sports	387.83	233.44
19.	Ministry of Textiles	376.14	346.01
20.	Department of Land Resources	371.62	356.91
21.	Ministry of Electronics and Information Technology	328.52	564.93
22.	Department of Science and Technology	265.77	242.00
23.	Ministry of Development of North Eastern Region	251.30	218.91

S.No	Ministry/Department	Development Action Plan for Scheduled Castes (DAPSC) Allocation (Cr.) 2020-21	Development Action Plan for Scheduled Castes (DAPSC) Allocation (Cr.) 2021-22
24.	Department of Agricultural Research and Education	207.42	223.00
25.	Ministry of Panchayati Raj	144.04	152.30
26.	Department of Empowerment of Persons with Disabilities	132.80	117.82
27.	Ministry of Environment, Forests and Climate Change	109.00	146.00
28.	Department of Fisheries	107.09	169.82
29.	Ministry of Food Processing Industries	89.75	99.60
30.	Ministry of AYUSH	71.00	71.00
31.	Ministry of Coal	68.06	34.85
32.	Ministry of Culture	48.00	37.78
33.	Ministry of Mines	44.58	28.82
34.	Department of Commerce	25.00	25.00
35.	Department of Consumer Affairs	4.98	3.70
36.	Department of Fertilizers	-	6934.50
37.	Department of Pharamaceutical	-	32.00
38.	Department of Food and Public Distribution	-	20874.80
	<b>Total</b>	<b>83256.62</b>	<b>126259.20</b>

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